

ITEM NO.22

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 20879/2021

(Arising out of impugned final judgment and order dated 26-11-2021 in SA No. 726/2010 passed by the High Court of Judicature at Allahabad)

CHHEDA LAL (DECEASED) THR. LRS.

Petitioner(s)

VERSUS

MANNI LAL (DECEASED) THR. LRS. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.166354/2021-EXEMPTION FROM FILING O.T. IA No. 107555/2022 - APPLICATION FOR PERMISSION IA No. 84724/2022 - EXEMPTION FROM FILING O.T. IA No. 8489/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 16096/2022 (XI)

Date : 16-05-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Ajay Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Mangal Prasad, Adv.
Ms. Ashwarya Singh, Adv.
Mr. Ankur Yadav, AOR

Mr. Tahir Ashraf Siddiqui, AOR
Ms. Ria Dhawan, Adv.
Ms. Shireen F Khan, Adv.

For Respondent(s) Mr. Tahir Ashraf Siddiqui, AOR
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Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Ankur Yadav, AOR

Mr. Pratap Sahani, Adv.
Mr. K. S. Negi, Adv.
Mr. K.s. Negi, Adv.
Mr. Tejaswi Kumar Pradhan, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List the Special Leave Petitions on 17 July 2023.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**